

Annexure-3

Name of the corporate debtor: M B MALLS PRIVATE LIMITED. ; Date of commencement of CIRP: 03.08.2022 ; List of creditors as on: 08.06.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------------|----------------------|--------------------|---------------------------|--------------------------|---------------------------|----------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % voting share in CoC |
| 1 | Bank Of Baroda | - | 30-08-2022 | 73,11,01,176.00 | 73,11,01,176.00 | Secured financial creditor | - | - | No | 34.41% | - | - | - | - | |
| 2 | Punjab National Bank | - | 09-08-2022 | 79,96,18,662.00 | 79,96,18,662.00 | Secured financial creditor | - | - | No | 37.64% | - | - | - | - | |
| Total | | | | 1,53,07,19,838.00 | 1,53,07,19,838.00 | | - | - | | 72.05% | | | - | | |